NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/220/2016

NAME OF THE PETITIONER(S)

: Manah Tradelink Private Limited

NAME OF THE RESPONDENT(S)

: Mercury Granites Private Limited & 6 others

UNDER SECTION

:111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

F: HARISHANDAR MAMI CHANDAS PRAICHSH

FOR PENTONER

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2. M. ESWARAN

VIJAY KANNA. I

For Respondent

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ORDER

Counsels representing both the parties are present. Counsel for respondent prayed further time for filing counter. Time extended as a last chance with a direction that if he will fail to file the counter by the next date of hearing, the right to file the same shall stand forfeited. Put up on 13.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)